

No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

| Sr. No | State/Union Territory | During July-2024 | | | | | |
|--------|-----------------------|--------------------------------|------------------------|-------------------------------|------------------------|------------------------|------------------------|
| | | Special Drawing Facility (SDF) | | Ways and Means Advances (WMA) | | Overdraft (OD) | |
| | | Average amount availed | Number of days availed | Average amount availed | Number of days availed | Average amount availed | Number of days availed |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | |
| 1 | Andhra Pradesh | 5262.65 | 31 | 2128.16 | 9 | - | - |
| 2 | Arunachal Pradesh | - | - | - | - | - | - |
| 3 | Assam | 262.43 | 8 | - | - | - | - |
| 4 | Bihar | - | - | - | - | - | - |
| 5 | Chhattisgarh | - | - | - | - | - | - |
| 6 | Goa | 71.19 | 1 | - | - | - | - |
| 7 | Gujarat | - | - | - | - | - | - |
| 8 | Haryana | 580.75 | 16 | - | - | - | - |
| 9 | Himachal Pradesh | - | - | 375.33 | 8 | - | - |
| 10 | Jammu & Kashmir UT | - | - | 934.81 | 22 | 363.92 | 4 |
| 11 | Jharkhand | - | - | - | - | - | - |
| 12 | Karnataka | - | - | - | - | - | - |
| 13 | Kerala | 1404.10 | 31 | 1415.14 | 23 | 568.18 | 8 |
| 14 | Madhya Pradesh | - | - | - | - | - | - |
| 15 | Maharashtra | - | - | - | - | - | - |
| 16 | Manipur | 102.42 | 30 | 182.53 | 29 | 62.50 | 6 |
| 17 | Meghalaya | 311.10 | 23 | 18.58 | 1 | - | - |
| 18 | Mizoram | 51.64 | 6 | - | - | - | - |
| 19 | Nagaland | - | - | - | - | - | - |
| 20 | Odisha | - | - | - | - | - | - |
| 21 | Puducherry | - | - | - | - | - | - |
| 22 | Punjab | 3620.09 | 31 | - | - | - | - |
| 23 | Rajasthan | 2883.39 | 25 | 1546.00 | 9 | - | - |
| 24 | Tamil Nadu | - | - | - | - | - | - |
| 25 | Telangana | 4198.91 | 31 | 481.72 | 15 | - | - |
| 26 | Tripura | - | - | - | - | - | - |
| 27 | Uttar Pradesh | - | - | - | - | - | - |
| 28 | Uttarakhand | 901.61 | 9 | - | - | - | - |
| 29 | West Bengal | - | - | - | - | - | - |

Notes: 1. SDF is availed by State Governments against the collateral of Consolidated Sinking Fund (CSF), Guarantee Redemption Fund (GRF) & Auction Treasury Bills (ATBs) balances and other investments in government securities.

2. WMA is advance by Reserve Bank of India to State Governments for meeting temporary cash mismatches.

3. OD is advanced to State Governments beyond their WMA limits.

4. Average Availed is the total accommodation (SDF/WMA/OD) availed divided by number of days for which accommodation was extended during the month.

5.- : Nil.

Source: Reserve Bank of India.